

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:215
ANSWERED ON:24.02.2015
EXPLOITATION OF CHILDREN
Singh Shri Sushil Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any survey has been conducted to find out the causes relating to sexual, physical, mental and economic exploitation of children in the country; and

(b) if so, the details and outcome thereof during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): The Ministry of Women and Child Development conducted a study "Study on Child Abuse: India 2007" to assess the physical abuse, sexual abuse, emotional abuse and the neglect of girl child. The report is available in Ministry of Women and Child Development website <http://wcd.nic.in/childabuse.pdf>

The Ministry of Women & Child Development administers the Integrated Child Protection Scheme (ICPS). One of the main objectives of the Scheme is to reduce vulnerabilities to situations and actions that leads to abuse, neglect, exploitation, abandonment and separation of children from the families.

The Protection of Children from Sexual Offences (POCSO) Act, 2012, which has come into effect from 14th November, 2012 is a special law to protect children from sexual abuse and exploitation. Apart from the PoCSO Act there are several other specific legislations to prevent the abuse of children.

The Ministry of Home Affairs has issued several advisories to all States/UTs on effective implementation of legislations and to prevent child abuse.

The Advisories are available in the Ministry of Home Affairs website, <http://www.mha.nic.in/national-adv>